

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3280
ANSWERED ON:14.12.2011
CONCURRENT ASSESSMENT OF SSA
Dharmshi Shri Babar Gajanan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several independent agencies have been authorized by the Government to undertake a concurrent assessment of the Sarva Shiksha Abhiyan (SSA) launched by the Government;
- (b) if so, the names of the agencies authorized for the said purpose;
- (c) whether these agencies have submitted their reports to the Government;
- (d) if so, the outcome thereof; and
- (e) the steps taken by the Union Government on the aforesaid report?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (e): Yes, Sir. 41 independent agencies of National repute have been engaged on a two yearly basis to monitor the Sarva Shiksha Abhiyan (SSA) programme. The names of the Monitoring Institutions (MIs) is at Annexure. These MIs submit reports on half yearly basis. These reports are shared with the State Project Directors of SSA of the States/ Union Territories for appropriate remedial action. The reports of the MIs are posted on the website www.ssa.nic.in.

Besides, the Institute of Public Auditors of India (IPAI), an independent agency has also been engaged for concurrent financial review to cover all the States/UTs. It submits reports to this Ministry annually, which are shared with the concerned States/UTs for taking necessary corrective action. In addition, SSA conducts third party evaluation through independent agencies for the civil works taken up in the States/UTs.